

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

30/01/2019

O.A./260/872/2013
MA 891/14 FOR VACATION OF
INTERIM ORDER

SANTOSH KUMAR MISHRA
-V/S-
STATE

ITEM NO:55

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. Behera
Mr. J. Pal

Notes of The Registry	Order of The Tribunal
	<p>None appears for the Applicant on revised call.</p> <p>It is seen from the record that no one has appeared on behalf of the Applicant on previous dates i.e. on 01.08.2018 and 23.01.2019 also.</p>
	<p>In this case, disciplinary proceeding has been stayed due to interim order. Ld. Counsel for the respondents submitted that he has filed an M.A No. 891/14 for vacating interim order. No objection has been filed on the said M.A. by the Applicant. Ld. Counsel for the respondents submitted that vide order dated 04.04.2014, it was directed to the respondents, as an interim measure that no further action in pursuance of order dated 20.05.2002 will be taken without the leave of this Tribunal.</p>
	<p>In view of above, the Applicant seems to have lost interest to pursue this case. Hence, the O.A is dismissed for default for non-prosecution on the part of the Applicant.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms